

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No. 1279 /2025-CPS

Sealed quotations are invited from Authorised dealers for supply and installation of Two (02 Nos.) of 7.5 KVA Single Phase air cooled Stabilizers with five years onsite comprehensive warranty by Original Equipment Manufacturer (O.E.M), for the use of High Court for the State of Telangana at Hyderabad.

STABILIZER SPECIFICATIONS

SL. No.	Parameter/ Feature	Specifications
1	Make & Model	To be mentioned.
2	Capacity	7.5 KVA
3	Operation	Automatic
4	Cooling	Natural/Forced Air
5	Ingress protection	P20
6	Insulation resistance	> 5M at VDC as per IS9815
7	Dielectric test	kV RMS for 1 minute
8	Ambient temperature	0 to 45 o c
9.	0 to 45 o c	indoor use / Floor mounting
10	Acoustic noise level	< 50 dB at 1 meter distance
11	Colour	RAL 9005
12	Tandards	Conforms to IS 9815
13	Dielectric test	5M at VDC as per IS9815
14	IP/OP-Cable entry	Front side / Rear side

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15	Door lock	Front side
16	Generator compatibility	Compatible
INPUT		
17	Voltage range	Wide - (140-280 V + AC)
18	Frequency range	47- 53±0.5% Hz
19	Correction speed	27 V/sec (Ph-N)
OUTPUT		
20	Voltage	230 VAC +2%
21	Waveform	True reproduction of input; no waveform distortion introduced by stabilizer
22	Efficiency	> 97%
23	Power factor	Immune to load PF
24	features	Seven segment digital display - 1 Ph,Advanced MCU-based technology Response time < 20ms, Generator compatible, Audible warning
25	Protection	Neutral failure , Frequency cut off , Surge Arrester, Input Low/High / Output Low High , Overload (Electronic trip) / Short circuit (MCB/MCCB) , Carbon brush failure
PHYSICAL		
26	Dimensions (WxDxH) mm (±5mm)	-- To be mentioned ---
27	Weight (kgs)	-- To be mentioned---
28	LED digital display	TRUE RMS measurement, Input voltage, Output voltage, Output frequency, Load current
29	Front panel indications	Mains ON, Output ON, Trip indications: Input low, Input high, Output low, Output high, Overload
30	Warranty	5years onsite Comprehensive Warranty
31	Company certifications	SO 9001 , ISO 14001

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32	Service facility	UPS manufactures should have service Centre at Hyderabad
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NOTE: The above specification should be equivalent or higher.

TERMS AND CONDITIONS

- 1) Bidder should have at least **three (05) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to 01-10-2025 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) The Registrar (I.T) (H.C) may at his discretion ask the bidder for clarification of their bids including price.
- 3) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 4) The bidder should have financial turnover of Rs.10 crores or above in each of the last two (02) Financial Years (2023-24 & 2024-25). Audited balance sheets or CA certified reports should be submitted specifying the turnover only from stabilizer business in India.
- 5) The bidder should have minimum one authorized service centre in Hyderabad. Details of the service centre and service personnel should be enclosed.
- 6) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.
- 7) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 8) The successful bidder will have to furnish unconditional Bank Guarantee @ 10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years within 15 working days of issue of Purchase Order, towards service guarantee.
- 9) The successful bidder has to deliver and install the Stabilizer systems at High Court for the State of Telangana.
- 10) **PAYMENT TERMS:** On successful and satisfactory installation and on the submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized/scheduled bank towards due performance of warranty, on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 11) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable.**

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12) **WARRANTY:**

- a) Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for stabilizer.
 - b) If the defective stabilizer is not made operational beyond 48 hours after the complaint (during the warranty period), the firm will be required to provide a stand-by stabilizer of the same or higher configuration, failing which a penalty of Rs.200/- per day till the stabilizer is rectified will be imposed after 48 hours.
 - c) Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.
 - d) On completion of the warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of five (05) years. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.
 - e) **TRAINING FOR HIGH COURT STAFF:** The successful bidder has to provide training to concerned staff member of this High Court on the operation of the stabilizer offered at the time of installation of stabilizer system.
- 13) The Registrar (Protocol) I/c. Registrar (I.T) (H.C.), High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.

Tender submitting address: The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations to the undersigned **on or before 09-10-2025 (Thursday)** during the office hours, duly super scribing the sealed cover about the Tender description.

HYDERABAD
DATE:25 -09-2025


REGISTRAR (PROTOCOL)
I/c. REGISTRAR (I.T.) (H.C.)